- (III) (a) Annual Accounts of the University of Hyderabad, for the year (1990-91) together with the Auditors' Report on the Accounts, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.
 - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. LT-1585/92.]
- (IV) (a) Annual Accounts of the Indira Gandhi National Open University, New Delhi, for the year 1989-90 and the Audit Report thereon, under subsection (4) of section 29 of the Indira Gandhi National Open University Act, 1985.
 - (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library. See No. LT-1561/92].
- (V) (a) Annual Report and Accounts of the Sports Authority of India. New Delhi, for the year 1989-90, together with the Auditors' Report on the Accounts.
 - (b) Statement by Government accepting the above Report.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1587/ 92].
- (VI) (a) Annual Report of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1989-90.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1682/92].

- (VI) (a) Annual Accounts of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1989-90 and the Audit Report thereon.
 - (b) Statement giving reasons for the delay in laying the papers meationed above. [Placed in Library. See No. LT-1586/92]
- I. Report (1990-91) of the Visvesvaraya Regional College of Engineering, Nagpur and related papers.
- II. Accounts (1988-89) of the Regional Engineering College, Silchar and related papers.
- III. Report and Accounts (1989-90) of the Technical Teachers Training Institute, Madras and related papers.
- Report and Accounts (1990-91) of the Indian Institute of Management, Ahmedabad and related papers.
- V. Meinorandum of Understanding (1991-92) between the Department of Education and the Educational Consultants India Limited.
- vI. Notification publishing the International Copyright Order, 1991.
- VII. Notification publishing the Delhi School Education (Amendment) Rules, 1990 and related papers.

- (a) Annual Report of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1990-91.
 - (b) Review by Government on the working of the above College.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1683/92].

[Shri Arjun Singh]

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II. (a) Annual Accounts of the Regional Engineering College, Silchar, for the year 1983-89 and the Auditors' Report thereon.

- (b) Statement giving reasons for the delay in laying the papers mentioned above. [Placed in Library, See No. LT-1681/92].
- III. (a) Annual Report and Accounts of the Technical Teachers Training Institute, Madras, for the year 1989-90, together with the Audit Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
 - (c) Statement giving reasons for the dolay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-1679/92].
- IV. (a) Twenty-ninth Annual Report and Accounts of the Indian Institute of Management, Ahmedabad, for the year 1990-91, together with the Auditors' Report on the Accounts.
 - (b) Review by Governingent on the working of the above Elistitute.
 - (c) Statement giving reasons for the delay laying the papers mention ed at (b) above [Placed in Library. See No. LT-1680/ 92].
 - V. Memorandum of Understanding between the Government of India (Ministry of Human Resource Development—Department of Education) and the Educational Consultants India Limited for the year 1991-92. [Placed in Library. See No. LT-1584/92].
- VI. A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Endcation) Notification S.O.

No. 657(E), dated the 30th September, 1991, publishing the International Copyright Order 1991, under section 43 of the Copyright Act, 1957. [Placed in Library. See No. LT-1759/ 92].

VII. A copy each (in English and Hindi) of the following papers:----

(i) Delhi Administration (Education Department) Notification No. 1339/Act, dated the 8th March, 1990, publishing the Delhi School Education (Amendment) Rules, 1990, under subsection (3) of section 28 of the Delhi School Education Act, 1973.

(ii) Statement giving reasons for the delay in laying the Notification mentioned above. [Placed in Library. See No. LT-1678/92].

Notification publishing the Delhi Urban Art Commission Assistant Secretary (Technical) Recruitment Regulation, 1991

2. THE MINISTER OF URBAN DEVE-LOPMENT (SHRIMATI SHEILA KAUL). Madam, I lay on the Table a copy (in English and Hindi) of the Delhi Urban Art Commission Notification No. 3(8)/90-DUAC, dated the 3rd August, 1991, publishing the Delhi Urban Art Commission Assistant Secretary (Technical) Recruitment Regulations, 1991. [Placed in Library. See No. LT-1567/92].

Report (1989 and 1990) on the implementation of the provisions of the Protection of Civil Rights Act, 1955

3. THE MINISTER OF WELFARE (SHRI SITARAM KESRI): Madam, I tay on the Table, under sub-section (4) of section 15-A of the Protection of Civil Rights Act, 1955, a copy (in English and Hindi) of the Annual Report on the implementation of the provisions of the said Act for the year 1989 and 1990 [Placed in Library, See No. LT-1726/92].